

[Print](#)**Defective Case Register from 2026-09-11 to 2026-09-11**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/40661/2026	BHABANI SANKAR DAS	2026-09-11	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. OP No.2 not proper.
2	D-WP(C)/43034/2026	SUNIL KUMAR PANDA	2026-09-11	1. Signature of the petitioner no.2 in V.nama does not tally with cause title.
3	D-CMAPL/30662/2026	ADV.	2026-09-11	1. Period of Delay 19 days , Limitation petition not filed 2. Put up SR after paginated the C. copy and attached in index.
4	D-WP(C)/41425/2026	SWARUP RANJAN SINGH SAMANT	2026-09-11	1. In cause title mentioned Labour, BBSR instead of Labour Court, BBSR
5	D-ABLAPL/27474/2026	JYOTIRMAYA SAHOO	2026-09-11	i)Sl.no. of the Petitioner in the earlier Application to be furnished in Reference Certificate.
6	D-CRLMC/25228/2026	BYOMAKESH TRIPATHY	2026-09-11	1.Age of petitioner No. 2 and 3 not mentioned in C.title. 2.Court fees of Rs.6/- not affixed in I.A.
7	D-WP(C)/41217/2026	RAJIB LOCHAN PATTNAIK	2026-09-11	1. As per Index,Annexure-4 not described in the petition.2.Paragraph no. not correctly furnished in the petition
8	D-CMP/42622/2026	SUDEEP KUMAR SARANGI	2026-09-11	Petitioner and O.P No-13 is the one and the same person be corrected
9	D-CMP/41762/2026	DIPTI RANJAN BHOKTA	2026-09-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
10	D-WP(C)/42445/2026	BHABANI SHANKAR RAYAGURU	2026-09-11	1.Annx.15 not legible
11	D-CRLMC/24605/2026	KHAN MAHMOODUL HASAN NIAMATI	2026-09-11	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Index page not attested with Date Place not mentioned
12	D-CRLMC/27215/2026	SUDEEP KUMAR SARANGI	2026-09-11	1. C.Copy of F.I.R. to be filed.
13	D-BLAPL/27393/2026	JULU KHANSAMA	2026-09-11	Name and Details of Victim mentioned in annexure mentioned in annexure need not be disclosed and kept in closed cover.
14	D-FAO/42446/2026	UMESH CHANDRA MOHANTY	2026-09-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 204 days
15	D-CRLMC/26036/2026		2026-09-11	1.Synopsis and Date chart not mentioned in Index. 2. Name of the Judge Redacting from

				the Synopsis, Date chart and para no.1. 3. Judicial Officer should not be made party of the petition. 4. Prayer of the CRLMC not correctly furnished. 5. Mobile phone number not mentioned in petition. 6. Date of Judgment not correctly furnished Sl. no.3 in Index. 6. Copy of the Supreme court order not furnished under Annex-4 as per mentioned in Index and petition.
16	D-FAO/42236/2026	DILLIP KUMAR MOHAPATRA	2026-09-11	annex-2 not clear
17	D-WP(C)/40671/2026	JAGAMOHAN PATTANAIK	2026-09-11	1.Receipt Showing Serv.copy To IT not Filed. 2..Receipt Showing Serv.copy To CG not Filed.
18	D-CRLMC/25969/2026	ASISH KUMAR RAY	2026-09-11	1. Page no.10 not legible. 2. Certified copy of Annex-1 not filed
19	D-WP(C)/43222/2026	RAJJEET ROY	2026-09-11	1.Synopsis and date chart not page marked
20	D-WP(C)/40615/2026	PRAJNA SARITA MOHANTY	2026-09-11	1. Deficit A. Fee of Rs.12.85 on Ann.1 and Rs.11.65 on Ann.2 to be paid.
21	D-WP(C)/40843/2026	SASHIBHUSAN DAS	2026-09-11	1. Paragraph declaration not correct.
22	D-WP(C)/42371/2026	BHABANI SHANKAR RAYAGURU	2026-09-11	1.Annx.15 not legible
23	D-BLAPL/27462/2026	RASHMI KANTA ACHARYA	2026-09-11	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.
24	D-ABLAPL/27479/2026	DIBYA JYOTI SAHOO	2026-09-11	Paragraph nos.not correctly furnished in the Declaration portion
25	D-ABLAPL/27526/2026	SANJIT MISHRA	2026-09-11	Details of the informant and his family shall be redacted from Annexure 1.
26	D-ABLAPL/27719/2026	ROHIT KUMAR SUNA	2026-09-11	1. C.T.case No. has not been correctly mentioned in Synopsis. 2. P.S.case No. is wrongly mentioned at Para 4 of the petition. 3. Annexure 3 is not attested by the Advocate.
27	D-ABLAPL/27777/2026	SATYA NARAYAN MISHRA 4	2026-09-11	1. Reference certificate is not correctly furnished as per Notice dated 3.9.2026.
28	D-CONTC/42768/2026	ADV.	2026-09-11	1.WP(C) no and date of disposal wrongly mentioned in index.2.Petitioner no.2 to 5 not party in WP(C).21192/25.3.Petitioner no.1 earlier filed CONTC.3214/25 which is not mentioned in reference certificate.
29	D-ABLAPL/27625/2026	KABIRAJ PRADHAN	2026-09-11	Name and Details of victim mentioned in annexure need not be disclosed and kept in closed cover
30	D-CMP/42419/2026	PRAJNA SARITA MOHANTY	2026-09-11	Date of order mentioned at Page No-1 of the Petition be corrected
31	D-WP(C)/40626/2026	PRASANTA KUMAR JOSHI	2026-09-11	1. Page marking of date chart not correct. 2. Occupation of Deponent not mentioned. 3. Paragraph declaration incomplete. 4. OHCBA welfare Fund Rs.50 not paid.
32	D-ABLAPL/27495/2026	AMLAN MOHANTY	2026-09-11	17-REFERENCE CERTIFICATE NOT FURNISHED.

				1. Serial No. of the Petitioner in previous ABLAPL is required to be furnished. Further, the date of disposal of the Previous ABLAPL has not been furnished
33	D-WP(C)/42433/2026	PITAMBAR PANDA	2026-09-11	Receipt Showing Serv.copy To cg not Filed.
34	D-WP(C)/40896/2026	LAXMIKANTA TRIPATHY	2026-09-11	Page No.66 67 91 97 and 101 not legible.
35	D-CRLMA/27446/2026	HEMANT KUMAR MUND	2026-09-11	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED A. fee Rs-3.85/- to be filed.
36	D-WP(C)/42570/2026	SUBHADUTTA ROUTRAY	2026-09-11	In QC page marking, Annexure-3 order date wrongly mentioned(15-03-23).Correct order date is 15-02-23
37	D-CONTC/43015/2026	ADV.	2026-09-11	i) wp(c) no mentioned in affidavit not correct
38	D-BLAPL/27648/2026	SANJIB KUMAR BHANJADEO	2026-09-11	1. Reference certificate is not correctly furnished. 2. Page No.28 is not legible properly.
39	D-WP(C)/42711/2026	SUNIL KUMAR PANDA	2026-09-11	1. Op No. in prayer (ii) not correct. 2. Name of Pet. No.2 in CT not tally with signature in V.nama
40	D-ABLAPL/27519/2026	HEMANT KU. TRIPATHY	2026-09-11	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Name of the Petitioner mentioned in the V. nama is not matching with the Cause Title.
41	D-ABLAPL/27512/2026	SANDEEP RAJ PANDA	2026-09-11	1. Page -13 of Annexure 1 is not legible
42	D-CRLMC/24485/2026	PRANAB KUMAR GHOSE	2026-09-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the petitioner in cause title not tally with Affidavit. 2. Occupation not furnished in Affidavit. 3. Page no.110 not legible.
43	D-BLAPL/27240/2026	SURYAKANTA DWIBEDI	2026-09-11	Legible copy of annx-2 be filed
44	D-WP(C)/40716/2026	SUVENDU KUMAR RAY	2026-09-11	1. In Prayer, order dated 17.07.26 marked as Annexure-1 instead of Annexure-4
45	D-ABLAPL/27514/2026	SALYADU ANIL KUMAR DORA	2026-09-11	1. Page 11 of Annexure 1 is missing 2. Contents of Annnexure 2 needs no redaction. 3. Petition not correctly addressed to Honorable Court.
46	D-ABLAPL/27466/2026	SISIRA PANIGRAHI	2026-09-11	Serial no. of the petitioner in the earlier ABLAPL application not mentioned in the reference certificate.
47	D-ABLAPL/27534/2026	KULDEEP MOHANTY	2026-09-11	1. Inn Affidavit under heading Declaration, Paragraphs shall be from 01 - 19 2. Page 26 has not been attested by the Ld. Advocate 3. Certified Copy / Free Copy of the Rejection Order vide Annexure 3 and Annexure 1 are required to be furnished

48	D-ABLAPL/27778/2026	BHABANI SHANKAR DASPARIDA	2026-09-11	1. Copy is not served.
49	D-WP(C)/40714/2026	SMRUTI RANJAN PATRA	2026-09-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. In declaration under affidavit, no. of paragraphs wrongly furnished.
50	D-RPFAM/42426/2026	PRAVAT KUMAR MOHANTY	2026-09-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
51	D-WP(C)/40567/2026	PRAKASH RANJAN BARIK	2026-09-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-BLAPL/27450/2026	SUDHANSU SEKHAR DASH	2026-09-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
53	D-ABLAPL/27717/2026	BISWARANJAN DALAI	2026-09-11	Name AND Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
54	D-WP(C)/42439/2026	BHABANI SHANKAR RAYAGURU	2026-09-11	1.Annx.15 not legible
55	D-ABLAPL/27769/2026	SAPAN KUMAR LENKA	2026-09-11	1. Reference certificate is not correctly furnished. 2. V. nama is not properly stamped
56	D-ABLAPL/27477/2026	JYOTIRMAYA SAHOO	2026-09-11	Name address,mobile no. of the victim/informant be redacted from annx.1
57	D-CRLMC/25779/2026	NARESH CHANDRA JENA	2026-09-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
58	D-WP(C)/42756/2026	NRUSINGHA CHARAN MOHARANA	2026-09-11	1. In Index, Annexure-4 order date wrongly furnished.
59	D-CMAPL/43082/2026	ADV.	2026-09-11	Para no. not mentioned in declaration.
60	D-WP(C)/40842/2026	DURGA PRASAD JENA	2026-09-11	1. Ann.1 not mentioned in Petition. 2. OHCBA welfare Fund Rs.50 not paid.
61	D-WP(C)/42944/2026	KARUNAKAR RATH	2026-09-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos. 44 to 47 not legible
62	D-ABLAPL/27546/2026	TUKUNA KUMAR MISHRA	2026-09-11	1. In synopsis, name of the Petitioner is wrong 2. P.S. Case No. is found wrong in the body of the Bail Application and Prayer 3. In Affidavit vide Declaration, the First name of the Petitioner No. 1 is not matching 3. Odia script of Annexure 1 is partially readable 4. In V.nama, the Ld. Advocate has not identified/attested the Sign. of the father of the minor.
63	D-WP(C)/40287/2026	LAXMI PRASAD DWIVEDY	2026-09-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 1. Address of OP No.4 not proper. 2. Address of OP No.5 incomplete.
64	D-WP(C)/40740/2026	ARUPANANDA GOSWAMY	2026-09-11	1. In Index, page marking not done in Annexure-3 and Annexure not placed as per index 2. Put up for S.R there after
65	D-WP(C)/43267/2026	BHARAT RAICHANDANI	2026-09-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-BLAPL/27266/2026	TUSHAR KANTI PRAHARAJ	2026-09-11	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. Earlier rejection BLAPL No. and pending ABLAPLno. not mentioned in the reference certificate. 2) Rejection court order not filed
67	D-WA/41585/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-09-11	Put up for SR after filing of complete c. copy of impugned order under Anx-2.
68	D-CONTC/42592/2026	ADV.	2026-09-11	Date chart not page marked.
69	D-BLAPL/27700/2026	SOUMYA RANJAN DAS	2026-09-11	1, The Signature of the petitioner 1 mentioned in V.nama does not tally with that of rejection order .
70	D-WP(C)/40677/2026	TUSAR KUMAR MISHRA	2026-09-11	1. Ann. No. in Para 1 not correct
71	D-BLAPL/27704/2026	JAYADEBA BEHERA	2026-09-11	1. Annexure 1 is not attested. 2. P.S.case No. mentioned in the Cause title and petition does not tally with that of rejection order.
72	D-CMP/42154/2026	PRASANNA KUMAR MISHRA	2026-09-11	C.copy of annexure-2 not filed.
73	D-WP(C)/40887/2026	RAJESH RANJAN SAHOO	2026-09-11	1.Court fees of Rs.6/-not paid. 2.Para-2 of Affidavit not properly mentioned.
74	D-ABLAPL/27480/2026	TARUN PATNAIK	2026-09-11	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Provision of Law is not mentioned in A.S.
75	D-WP(C)/40264/2026	SURYAKANTA DASH	2026-09-11	1. CP year in Ann.4 of Index and para 10 not tally with Ann.4.
76	D-BLAPL/27689/2026	KHUSBU PANIGRAHI	2026-09-11	1. Reference certificate is not correctly furnished. 2. The relationship of the deponent with his father has not been correctly furnished in the Affidavit. 3. The name of the Victim,age and school name and her relations may be redacted from Chargesheet,Deposition and medical report. 4. The un-redacted copy of F.I.R., chargesheet, Depositions and Rejection order may be kept in sealed cover.
77	D-WP(C)/40830/2026	SANTOSH KUMAR ROUT	2026-09-11	1. Synopsis and Date chart not page marked in Index as well as in Document. 2. OP NO.1 not proper. 3. Affidavit page 8 not marked
78	D-WP(C)/40711/2026	BHAKTA RANJAN BARIK	2026-09-11	1. Ann. No. in petition not tally with the Ann. No. in Index. Resubmit for SR after compliance

79	D-CRLMP/24358/2026	SAIBRATA RATH	2026-09-11	1.C.Copy of Annx.1 and 2 be filed
80	D-BLAPL/27418/2026	TAPOBANTA BARIK	2026-09-11	Name of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover
81	D-CRLMP/27410/2026	RAKESH BEHERA	2026-09-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Written complaint dated not correctly furnished Sl. 5 in Index.
82	D-CONTC/42878/2026	ADV.	2026-09-11	In Index Synopsis and date chart not mentioned
83	D-WP(C)/42366/2026	BHABANI SHANKAR RAYAGURU	2026-09-11	1.annx.15 not legible
84	D-ABLAPL/27566/2026	SAHASRANSU SOURAV	2026-09-11	i)Reference Certificate not properly furnished.ii) P.S case no.not mentioned in the Petition)
85	D-WP(C)/41899/2026	SOUMYA MISHRA	2026-09-11	1.Age of opp.5 not furnished
86	D-BLAPL/27650/2026	PUSPAMITRA MOHAPATRA	2026-09-11	1. Reference certificate is not correctly furnished.
87	D-WP(C)/40741/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure-3 not page marked in W.P
88	D-BLAPL/27408/2026	AMIT PRASAD BOSE	2026-09-11	Name and Details of victim mentioned in annexure need not be disclosed and kept in closed cover.
89	D-WA/41831/2026	BIBEKANANDA UDGATA	2026-09-11	i) Page marked not properly. ii) Page no. 218 not in proper place. iii) Neat and legible copy of page no. 93-96 101 106-108 125-128 171-180 184 186 189 203 are to be filed. iv) Put up for SR after removal of defects
90	D-WP(C)/42509/2026	DHANANJAYA MUND	2026-09-11	1.Page No.14 33 not legible. 2.Page No.22 not properly arranged
91	D-ABLAPL/27554/2026	PRASANTA KUMAR NANDA	2026-09-11	1. Free Copy or Certified Copy of Annexure 1 is not furnished
92	D-BLAPL/27523/2026	SANTOSH KUMAR MAHANTY	2026-09-11	Name of the Petitioner does not tally with Petitioner and Vakalatnama.
93	D-WP(C)/42578/2026	MANAS PATI	2026-09-11	Address of O.P.No.3 not properly mentioned.
94	D-CRLMA/26618/2026	BIJAYA KUMAR RAGADA	2026-09-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
95	D-ABLAPL/27551/2026	TUKUNA KUMAR MISHRA	2026-09-11	1. In Affidavit under head Declaration, First name of the Petitioner No. 1 is not matching with the Cause Title 2. Signature of the Guardian / father of the Petitioner No. 2 who is a minor, has not been identified /attested by the Ld. Advocate
96	D-ABLAPL/26698/2026	AMLAN SHAKTI PAUL	2026-09-11	Name of Pending Court mentioned in Prayer does not tally with the Petition

97	D- ABLAPL/27303/2026	KHUSBU PANIGRAHI	2026-09-11	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Name of the petitioner No.1 mentioned in C.title not tally with the signature put in Affidavit and V.nama. 4.Non-redact copy of FIR be kept in closed.
98	D- CONTC/42770/2026	ADV	2026-09-11	O.P No.2 may be verified
99	D- BLAPL/27690/2026	SWARAJ PATEL	2026-09-11	1. Reference certificate is not correctly furnished. 2. P.S. case No. mentioned in the Cause Title and petition does not tally with that of Rejection order. 3. Page No. 105 is not legible properly. 4. The name of the lower Court mentioned in the Cause Title and petition does not tally with that of last Para of Rejection order
100	D- CRLMP/24792/2026	BYOMAKESH TRIPATHY	2026-09-11	1. Synopsis and Date chart not alphabetic paginated in Index
101	D-WP(C)/42381/2026	BHABANI SHANKAR RAYAGURU	2026-09-11	1.Annx.14 and 16 not legible
102	D-WP(C)/41473/2026	TUSAR KUMAR MISHRA	2026-09-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Prov. of Law incorrectly furnished on Top of CT. 2. Reference certificate not proper. 3. Prayer not proper.
103	D-WP(C)/42515/2026	ACHYUTANANDA PATTANAIK	2026-09-11	Deficit court fee Rs 6/- not paid in C.T.
104	D-WP(C)/42440/2026	PITAMBAR PANDA	2026-09-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexure-2 not attested
105	D-CMP/41658/2026	SUJAY SHANKER SINGHDEO	2026-09-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Between Pages No-25 and 26 one Page is there to be numbered.
106	D- ABLAPL/27388/2026	BISWAJIT RANJAN TRIPATHY	2026-09-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page 12 not legible

107	D- CONTC/43019/2026	ADV.	2026-09-11	i) Name of the contemnno. 4 not furnished in cause title
108	D-WP(C)/42774/2026	SURYAKANTA DWIBEDI	2026-09-11	Page 13 and 14 not neat.
109	D- BLAPL/27662/2026	JAYADEBA BEHERA	2026-09-11	Paragraph No. Not correctly furnished.
110	D- OTAPL/42042/2026	UMESH CHANDRA SAHOO (JR. STANDING COUNSEL)	2026-09-11	further SR after filling of free copy of aggrieved order with receipt
111	D-EXP/19174/2026	SANJIB KUMAR RATH	2026-09-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
112	D-WP(C)/40748/2026	BIBHUTI BHUSAN MISHRA	2026-09-11	1. In cause title, opp no 6 mentioned Sl no 6 and 7 instead of sl no 5 and 6 2. page mark 14 marked twice instead of page 15
113	D-WP(C)/41606/2026	SOURAV DAS	2026-09-11	1. In Index, Annexure-2 notification date wrongly furnished.
114	D- ABLAPL/27530/2026	SANJIT MISHRA	2026-09-11	1. Names and other details of the Petitioners as mentioned in the V. Nama need to be clearly mentioned
115	D-WP(C)/40577/2026	AKSHAYA KUMAR NAYAK	2026-09-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Ground not furnished in the petition.
116	D-WP(C)/40559/2026	PRAKASH RANJAN BARIK	2026-09-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.57 58 59 61 62 63 and 85 not neat and legible.2.No.of O.A. under Annexure-2 does not tally with Index and petition,.
117	D- ABLAPL/27611/2026	BIBEKANANDA MAHAPATRA	2026-09-11	Legible copy of page-7 be filed.
118	D- ABLAPL/27603/2026	SASHIDHAR RANJIT	2026-09-11	1. Reference certificate is not correctly furnished. 2. The name and address of the Victim/Informant and her husband may be redacted from the petition , F.I.R.copy and Charge sheet. 3. The un- redacted copy of the F.I.R. and Charge sheet may be kept in sealed cover.
119	D-CMP/42585/2026	AMIT KUMAR NATH	2026-09-11	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Petition not correctly addressed to Honorable Court 2. Date of order mentioned under A-4 does not tally with the Index.
120	D- ABLAPL/27447/2026	BASANTA KUMAR BARIK	2026-09-11	Mobile no of the informant/victim be redacted from annx-1
121	D- CRLREV/23304/2026	SANTOSH KUMAR SAMANTARAY	2026-09-11	1 Honorable The C.J. not mentioned .2 CRLMc mentioned instead of CRLREV in petition and I.A. 3 Oriya undertaking not filed.

				Period of Delay 644 days , Limitation petition not filed.
122	D-WP(C)/42507/2026	DHANANJAYA MUND	2026-09-11	Address of O.P. No.1 not properly mentioned
123	D-CRLMA/26616/2026	BIJAYA KUMAR RAGADA	2026-09-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
124	D-BLAPL/27713/2026	PRAHALLAD SAHU	2026-09-11	Paragraph mentioned in the Declaration is wrong.
125	D-ABLAPL/27580/2026	PRADIP KUMAR MALLICK	2026-09-11	Age of Petitioner No.3 not furnished.
126	D-CONTC/42670/2026	ADV	2026-09-11	1.Provision law incorrect.
127	D-ABLAPL/27448/2026	SUSHANTA KUMAR PRADHAN	2026-09-11	) Synopsis and date chart is not paginated
128	D-WP(C)/40713/2026	RAJESH RANJAN SAHOO	2026-09-11	1. Address of OP No.2 not proper. 2. Paragraph declaration not correct. 3. IA not properly addressed to Honorable Court.
129	D-WP(C)/40260/2026	ASISH KUMAR RAY	2026-09-11	1. Synopsis and Date chart not mentioned in Index. 2. Page marking of Pet. in Index not correct
130	D-ABLAPL/27472/2026	JYOTIRMAYA SAHOO	2026-09-11	Legible copy of annx-1 be filed.
131	D-CRLMP/9149/2026	RAICHARAN MOHAPATRA	2026-09-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
132	D-WP(C)/40594/2026	SASIM AJITAV PATTNAIK	2026-09-11	1. The date of representation of the petitioner has been wrongly mentioned in Annexure 2 in the Index
133	D-CRLMP/24026/2026	BYOMAKESH TRIPATHY	2026-09-11	1.advocate for petitioner not signed in Prayer
134	D-BLAPL/27412/2026	TUSAR KANTI PRAHARAJ	2026-09-11	Put up for SR after filing the Rejection order.
135	D-BLAPL/27682/2026	GOPAL KRUSHNA MOHANTY	2026-09-11	1, Reference certificate is not correctly furnished. 2. S.T.case No. mentioned in the prayer , synopsis , date chart and petition does not tally with that of Rejection order. 3. The documents mentioned in Annexure 2 and 3 are not available and Annexures are not attested.
136	D-WP(C)/42580/2026	MANAS PATI	2026-09-11	Address of O.P. No.2 not properly mentioned.
137	D-CRLMP/24631/2026	SOURAV SUMAN BHUYAN	2026-09-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Annx.4 to 6 not legible.2.Code not indicated on cause title
138	D-WP(C)/40824/2026	DIPTI RANJAN BHOKTA	2026-09-11	1. Description of Ann.2 in Index and para 7 not correct.
139	D-CRLMC/24611/2026	SANTOSH KUMAR SAMANTARAY	2026-09-11	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Age, Husband name and Address not correctly furnished in both Declaration. 2. I.A. number not correctly furnished in para no.4. 3. Nomenclature not correctly furnished in prayer of the I.A. petition. 4. One of the PS case number not correctly furnished in prayer of the petition. 5. Certified copy of Annex-2 not filed. 6. Page no.26 not legible. 6. Name of the petitioner not correctly furnished in page nos.4 in I.A. petition and page no.9.
140	D-CONTC/42669/2026	ADV.	2026-09-11	1.Vernacular certificate not furnished.2.Direction issued in WP(C).contemnno.1.Hence contemnno.2 to 4 should not be made party.
141	D-ABLAPL/27589/2026	DURGADATTA MOHAPATRA	2026-09-11	1. Odia script of Annexure 1 is partially readable
142	D-WP(C)/40462/2026	RABINDRA KUMAR PATNAIK	2026-09-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
				1. Date of order under Annexure-5 does not tally with para-7 of the petition.2. Date of order under Annexure-2 does not tally with Index,Synopsis,Date chart,affidavit and petition.
143	D-WP(C)/42925/2026	RAMANATH ACHARYA	2026-09-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
				1.Synopsis and date chart not page marked
144	D-CRLREV/27287/2026	SURYAKANTA DWIBEDI	2026-09-11	1 Good ground certificate not furnished.
145	D-ABLAPL/27699/2026	SAMARENDRA SETHI	2026-09-11	Name of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
146	D-ABLAPL/27454/2026	KEDARNATH SAHOO	2026-09-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
147	D-ABLAPL/27753/2026	SIMSON JENA	2026-09-11	1. Reference certificate is not correctly furnished as per Notice dated 3-9.2026. 2. Annexure 1 is not paginated properly.
148	D-CRLMC/27564/2026	SATYA SMRUTI MOHANTY	2026-09-11	1. Deponent not Identified by the Advocate in 3 Affidavit. 2. Page no.68 not legible
149	D-CRLMC/25162/2026	SARBESWAR SAHOO	2026-09-11	Name of the petitioner mentioned in petition not tally with signature put in Affidavit and V.nama.
150	D-ABLAPL/27437/2026	SAROJ KUMAR DASH	2026-09-11	Page 10 is not legible

151	D-WP(C)/43027/2026	SUNIL KUMAR PANDA	2026-09-11	1. Signature of the petitioner no.2 in V.nama does not tally with cause title.
152	D-CMAPL/42993/2026	ADV.	2026-09-11	i) Synopsis and date chart are not filed. ii) Put up for SR after filing of c. copy of impugned order
153	D-CRLMC/25186/2026	SUJAY SHANKER SINGH DEO	2026-09-11	1.Nomenclature in Index, page-10 and 11 be change. 2.Provision Of Law and Subject Code Not properly Furnished. 3.Annexures not properly reflected on the top of page-17 19 and 20
154	D-ABLAPL/27493/2026	KEDAR CHANDRA BEHERA	2026-09-11	) Reference Certificate not properly furnished.ii) Name of Victim female and her other details mentioned in Annexure-1 should be redacted.
155	D-ABLAPL/27475/2026	NIRANJAN LENKA	2026-09-11	i)CT case no. in synopsis does not tally with Cause Title and paragraph-3. Name of Court mentioned in Prayer does not tally C.T.
156	D-ABLAPL/27491/2026	KEDAR CHANDRA BEHERA	2026-09-11	Details of the girl as mentioned in Annexure 1 needs to be redacted
157	D-WP(C)/41134/2026	RABI NARAYAN ROUT	2026-09-11	Paragraphs not properly mentioned in declaration.
158	D-ABLAPL/27524/2026	SANJIT MISHRA	2026-09-11	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Code No. is not mentioned in the A.S. 2. The details of the informants need redaction from Annexure 1 3. The Odia script vide Annexure 1 is partly readable 4. The Names and other details of the Petitioners need to be mentioned clearly 5. Name etc. of one of the Ld. Advocates is not mentioned in the V.Nama
159	D-MATA/42564/2026	ASHOK KUMAR SAHOO	2026-09-11	1. Period of Delay 11 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid
160	D-CMP/41955/2026	SUJAY SHANKER SINGHDEO	2026-09-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Between Pages No-25 and 26 one page is there to be numbered
161	D-WP(C)/43171/2026	NIROJ KUMAR MAHAPATRA	2026-09-11	1. OP No.3 not proper. 2. Place of working of Pet. in CT and Affidavit not correct.
162	D-ABLAPL/27439/2026	RAJESH RANJAN SAHOO	2026-09-11	Earlier ABLAPL Application no.not mentioned in the reference certificate though it is mentioned top of the cause title that it is the second ABLAPL Application. Receipt Showing Serv.copy To Vigilance not Filed.
163	D-ABLAPL/27608/2026	RABINDRA NATH PRUSTY	2026-09-11	17-REFERENCE CERTIFICATE NOT FURNISHED.
164	D-ABLAPL/27576/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-09-11	i)Name of advocate in Capital letters,Enrolment and Mobile no. not furnished in index,synopsis,Date Chart etc

165	D-CMP/41878/2026	DHANANJAYA MUND	2026-09-11	A.Fee of Rs.1.10/order be Paid on the C.Copy under A-7
166	D-CONTC/42464/2026	ACHYUTANANDA PATTANAIK	2026-09-11	1.Wrong sub code indicated . 2.In Vakaltnama, Nomenclature not mentioned.
167	D-ABLAPL/27593/2026	BISWAJIT SAMAL	2026-09-11	17-REFERENCE CERTIFICATE NOT FURNISHED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Synopsis and Dates and events have not been paginated alphabetically 2. Ld. Advocate has not signed the Certificate part of the Affidavit.
168	D-CRLMC/26336/2026	SUDEEP KUMAR SARANGI	2026-09-11	1. Synopsis and Date chart not alphabetic paginated in Index.2. As per record,Annexure-4 not properly page marked in Index.
169	D-WP(C)/42648/2026	AMIT KUMAR NATH	2026-09-11	1. Welfare fee of Rs.50/- not paid in V.nama.
170	D-ABLAPL/27702/2026	SAMARENDRA SETHI	2026-09-11	Name and Details of victim mentioned in annexure need not be disclosed and kept in closed cover.
171	D-WA/41586/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-09-11	Page no. 41 not marked under Anx-1.
172	D-WP(C)/42582/2026	MANAS PATI	2026-09-11	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
173	D-CONTC/42452/2026	ACHYUTANANDA PATTANAIK	2026-09-11	1.Wrong sub code. 2.In affidavit para-4 not correctly mentioned.
174	D-ABLAPL/27426/2026	JUGALA KISHORE PANDA	2026-09-11	i) Sl.no.of the Petitioner in earlier Application to be furnished in Reference Certificate.
175	D-WP(C)/42431/2026	ARJUNA CHARANA BEHERA	2026-09-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annexure-1 not legible
176	D-CMAPL/42905/2026	MAMATA MISHRA	2026-09-11	Put up for SR after filing of c. copy of impugned order.
177	D-WP(C)/42963/2026	NIRMAL RANJAN ROUTRAY	2026-09-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
178	D-WP(C)/42752/2026	BHABANI SHANKAR RAYAGURU	2026-09-11	1.Annx.15 not legible
179	D-CRLMP/26812/2026	JYOTIRMAYA SAHOO	2026-09-11	1.Reference certificate not correctly furnished.
180	D-WP(C)/42923/2026	SURYAKANTA DWIBEDI	2026-09-11	1-COURT FEE IS DEFICIENT. Rs.42.00 to be filed
181	D-ABLAPL/27567/2026	OM PRAKASH SARAN	2026-09-11	i) Reference Certificate not properly furnished

182	D-WP(C)/42697/2026	SUNIL KUMAR PANDA	2026-09-11	1. OP No. in Prayer (ii) not correct. 2. Name of Pet. No.2 in CT not tally with signature in V.nama.
183	D-CMP/42671/2026	ANIMESH MOHANTY	2026-09-11	20-VERNACULAR CERTIFICATE NOT FURNISHED. Name of op-3 in CT not tally with C .copy
184	D-CONTC/42449/2026	ACHYUTANANDA PATTANAIK	2026-09-11	Subject code wrong.
185	D-ABLAPL/27485/2026	SOUMYA RANJAN DAS	2026-09-11	i) Reference Certificate not properly furnished.
186	D-CRLMP/27461/2026	PRAFULLA CHANDRA ACHARYA	2026-09-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Subject code not correctly furnished in Assessment Slip, Synopsis and Index. 2. Page no.5 Annex-1 not exhibited.
187	D-CRLMP/24499/2026	JUDHISTHIR SAHOO	2026-09-11	1.put up for further SR after page marking of Index and Petition.2.Date chart not alphabetically paginated.3.Book marking be done by Office after page marking of index.4.L.T.I.of executant not attested
188	D-WP(C)/43167/2026	SWAPNIL ROY	2026-09-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
189	D-WA/42520/2026	BAIJAYANTI MOHANTY	2026-09-11	1.Authentication fee due on the Appellate Court Judgement Payable Rs-2.25/-. Rs-2/- paid. Rs-0.25/- to be paid. 2. i) Status of the parties not furnished. ii) Legible copy of page no 51-62 are to be filed. iii) Page no 143 145 146 are not available.